

(b) whether Government is aware that educating and equipping our farmers with modern farm machines and robotics, would significantly increase our yield;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF AGRICULTURE AND FARMERS WELFARE (SHRI NARENDRA SINGH TOMAR): (a) and (b) Improved agricultural implements and machinery are essential inputs for modern agriculture. It enhances productivity, besides reducing human drudgery and cost of cultivation. It also helps in improving utilization efficiency of other inputs.

(c) and (d) Human resource development in the field of farm mechanization and to equip the farmers with modern farm machines are playing vital role in enhancement of production and productivity of agriculture.

Under Sub Mission on Agricultural Mechanization (SMAM), Government is providing financial assistance to State Governments for providing training and demonstrations on modern farm machines to farmers.

The Government has also set up four number of Farm Machinery Training and Testing Institutes (FMTTIs) which are located at Budni (Madhya Pradesh), Hisar (Haryana), Ananapur (Andhra Pradesh) Biswanath Ceriali (Assam) which are directly functioning under the control of Department of Agriculture, Cooperation and Farmers Welfare (DAC&FW) to impart the training on modern farm machines to farmers.

During 2014-15 to 2018-19, under SMAM total 15628 trainees were trained and 35633 demonstrations conducted by the State Governments and by FMTTIs, 43310 trainees were trained and 1447 demonstrations conducted.

#### **Average income of farmers**

2215. DR. ANIL AGRAWAL: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

(a) whether Government has conducted any survey to ascertain the average annual income of farmers;

(b) if so, the details thereof;

(c) whether annual growth rate of the income of farmers in the country has marginally increased; and

(d) if so, the details thereof?

THE MINISTER OF AGRICULTURE AND FARMERS WELFARE (SHRI NARENDRA SINGH TOMAR): (a) to (d) The income of agricultural households in the country is estimated by National Sample Survey Office (NSSO) through the 'Situation Assessment Survey' conducted from time to time. The first such survey was conducted in rural parts of the country during NSS 59th round (January, 2003-December, 2003). Thereafter, a repeat survey was conducted during NSS 70th round (January, 2013- December, 2013).

As per the survey results, which although not strictly comparable, the average monthly income per agricultural household from various sources is estimated to have increased from ₹ 2115 in 2003 to ₹ 6426 in 2013. This increase in income translates into about 4 per cent annual average growth in real terms. State-wise average monthly income per agricultural household is given in the Statement.

**Statement**

*State-wise average monthly income per agriculture household*

State/UT	Average monthly income per agricultural Household (₹)	
	SAS 2003	SAS 2013
1	2	3
Andhra Pradesh	1634	5979
Arunachal Pradesh	7455	10869
Assam	3161	6695
Bihar	1810	3558
Chhattisgarh	1618	5177
Gujarat	2684	7926
Haryana	2882	14434
Himachal Pradesh	3309	8777
Jammu and Kashmir	5488	12683
Jharkhand	2069	4721
Karnataka	2616	8832
Kerala	4004	11888

1	2	3
Madhya Pradesh	1430	6210
Maharashtra	2463	7386
Manipur	2741	8842
Meghalaya	4496	11792
Mizoram	4862	9099
Nagaland	3590	10048
Odisha	1062	4976
Punjab	4960	18059
Rajasthan	1498	7350
Sikkim	3258	6798
Tamil Nadu	2072	6980
Telangana	-	6311
Tripura	1742	5429
Uttarakhand	3351	4701
Uttar Pradesh	1633	4923
West Bengal	2079	3980
Group of UTs	3235	8568
ALL-INDIA	2115	6426

*Notes:* (i) For SAS 2013: Income includes salary/wages, net receipt from cultivation, net receipt from farming of animals and net receipt from non-farm business.

(ii) For SAS 2003: Income is excluding income from non-economic activities such as interest, dividend, etc.

*Source:* National Sample Survey Office.

#### **Welfare schemes for landless farmers**

2216. SHRI K. SOMAPRASAD: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

(a) whether there is any data pertaining to the number and details of landless farmers and farm workers, if so, the details thereof; and

(b) whether there is any scheme for the rehabilitation and welfare of the farm workers and landless farmers, if so, the details thereof?